

As on 26/12/2020

VOTING SHARE in SIKKIM HYDO POWER VENTURES LIMITED*In reference to Regulation 13(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016***List of Claims updated as on 26.12.2020**

S.NO	NAME of OPERATIONAL CREDITOR	Security Held	CLAIM AMOUNT RECEIVED (Rs.)	AMOUNT PROVISIONAL ADMITTED (Rs.)	VOTING SHARE	Remarks
1	POWER DEPARTMENT GOVERNMENT OF SIKKIM	NO	10,24,92,206	7,21,32,206	87.99%	Updated on 24th Dec-2020
2	M/S AFRY INDIA PVT LTD (ERSTWHILE AF CONSULT INDIA PVT LTD)	NO	1,78,37,296	89,27,576	10.89%	
3	SANDIP RAI	NO	1,23,432	1,10,802	0.14%	
4	MANASH KUMAR DEY	NO	4,35,584	4,11,000	0.50%	
5	SAROJ KUMAR	NO	2,75,313	2,59,500	0.32%	
6	AJAY KUMAR	NO	1,46,465	1,34,500	0.16%	
7	KAMAL KUMAR SAXENA	NO	82,153	-	0.00%	
8	NATIONAL SECURITIES DEPOSITORY LIMITED (NSDL)	NO	3,09,750	-	0.00%	Supporting Documents not yet received
9	IDBI TRUSTEESHIP SERVICES PVT LTD	NO	8,26,000	-	0.00%	Firstly, Claim received on 19-11-20 (90th day of CIRP Commencement). Supporting Documents Incomplete.
			Total	8,19,75,584		

Sanjay Rana

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12000002/2019
Insolvency Professional